

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.26/(MAH)/2015
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: M/s. Telemex Links India Pvt. Ltd.

V/s.
M/s. Syslogic Mobitech Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. POOVAM TEDDU H/b Legal Premiere. Advocate for Petitioner	Jr. Advocate	
②	Adv. G.J. Srinastana Holding for Respondent - 1, 2 & 3 (Syslogic Mobitech Pvt. Ltd.)	Advocate	

Order

C.P. No. 26/ 397-398/CLB/MAH/2015

1. Both the parties are present.
2. In respect of C.A. 93 a reply has been given against which Petitioner is seeking time to file a Rejoinder. Time granted.
3. Petitioner is directed to file rejoinder, if any, on or before 26.09.2016.
4. Next date for hearing is fixed on 10.10.2016.
5. Date Duly communicated to both the sides in the court.

Dated: 02.09.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)